

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.305

IA-3246/2022

In

IB-1333(ND)/2018

IN THE MATTER OF:

M/s. Bajaj Rubber Company Pvt. Ltd.

Vs.

M/s. ACE Footwark Pvt. Ltd.

.... APPLICANT/PETITIONER

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 27.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.11.2022.


(Court Officer)
Court-III